12

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/58/2017

NAME OF THE APPLICANT

: ALLIANZ BIOSCIENCE PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

- REPRESENTATION BY WHOM

M.ICANNAN

Soint Dineta,

MEA, %- Q-D. J.

fa-18

2. G.V. MOHAN KUMAR

Council for Prolitioner

Cully

ORDER

Counsel for the applicant company present. Joint Director representing the RD present. Heard both the sides. Order is reserved.

(S VIJAYARAGHAVAN) Member (Technical)

- 20 -

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc